

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2358

ANSWERED ON:19.03.2002

DENOTIFICATION FOR TRIBAL REHABILITATION

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government of Karnataka has forwarded a proposal to the Union Government for denotification for tribal rehabilitation;
- (b) if so, whether it is also a fact that the Government of Karnataka had identified 2,514 tribal families for rehabilitation in Chamarajnagar district;
- (c) if so, the details thereof;
- (d) whether the funds sanctioned by the Union Government for tribal welfare has been released by the State Government for the purpose; and
- (e) if so, the extent to which the State Government has utilized the 500 hectares of reserve forest land distributed among the tribals?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a): No such proposal has been received in this Ministry.
- (b) to (c): Question does not arise.